

**GOVERNMENT OF MEGHALAYA
PRISONS DEPARTMENT**

ORDERS BY THE GOVERNOR
NOTIFICATION

Dated Shillong the 27th March, 2020.

No.PDS.23/2020/87 – In pursuance of the Hon'ble Supreme Court Order in "Suo Moto Writ (Civil) No.1 of 2020 in re: Contagion of COVID-19 Virus in Prisons", the State Level Monitoring Team to ensure that the directives issued with regard to prisons and remand homes are being complied with scrupulously, is hereby constituted, with the following members :-

1. Commissioner & Secretary to the Government of Meghalaya,
Prisons Department – Chairman
2. Joint Secretary / Deputy Secretary to the Government of Meghalaya,
Social Welfare Department - Member
3. Joint Secretary / Deputy Secretary to the Government of Meghalaya,
Health & Family Welfare Department - Member
4. Joint Secretary / Deputy Secretary to the Government of Meghalaya,
Law Department - Member
5. Inspector General of Prisons - Member Convenor

Sd/-

Under Secretary to the Govt. of Meghalaya,
Prisons Department.

Memo.No.PDS.23/2020/ 87-A,

Dated Shillong the 27th March, 2020.

Copy forwarded to:-

1. The Private Secretary to the Chief Secretary to the Govt. of Meghalaya, for kind information of the Chief Secretary.
2. The Principal Secretary / Commissioner & Secretary / Secretary to the Govt. of Meghalaya, Social Welfare Department.
3. The Principal Secretary / Commissioner & Secretary / Secretary to the Govt. of Meghalaya, Law Department.
4. The Principal Secretary / Commissioner & Secretary / Secretary to the Govt. of Meghalaya, Health & Family Welfare Department.
5. The Inspector General of Prisons, Meghalaya, Shillong.
6. The Director of Printing & Stationery, Meghalaya, Shillong with a request to publish the above Notification in the next issue of the Government Gazette.
7. The Director of Health Services (MI) / (MCH & FW) Meghalaya Shillong.
8. The Media Cell of the Health & Family Welfare Department.
9. The State Informatics Officer, NIC, Meghalaya, Shillong.
10. Office copy / Guard file.

By order etc.,



Under Secretary to the Govt. of Meghalaya,
Prisons Department.